## GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:1911 ANSWERED ON:23.07.2014 BOGUS ENROLMENT Yaday Shri Om Prakash

## Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether a large number of bogus enrolments of students have been made in the Government schools across the country especially in Bihar;
- (b) if so, the details thereof;
- (c) whether the Government has introduced any alternate methods of funding like vouchers/cash transfers, etc.;
- (d) if so, the details thereof; and
- (e) the steps taken by the Government to prevent such bogus enrolments in future and remove these entries from the present lists?

## **Answer**

## MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a) to (e): No such information on bogus enrolment of students in Government schools has been reported to the Ministry. No alternative methods like vouchers/cash transfers have been introduced. 16 States/UTs have initiated admission under Section 12(1)(c) of the Right of Children to Free and Compulsory Education (RTE) Act, 2009 in private unaided schools wherein 25% of the seats in entry level class are reserved for disadvantaged groups and Economically Weaker Section (EWS). The School Management Committees (SMCs) have been reconstituted after coming into force of the RTE Act which now have 75% representation of parents/guardians of children studying in that school. This is an effective monitoring body to ensure that bogus enrolments do not take place.